

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD.

Dated : This the 17<sup>th</sup> day of September 2012

Original Application No. 799 of 2004

Hon'ble Mr. Sanjeev Kaushik, Member (J)  
Hon'ble Ms. Jayati Chandra, Member (A)

A.S. Srivastava, S/o late Sri S.P. Sinha, R/o 56  
Hoshiyar Singh Marg, Bareilly Cantt. Permanent Address  
Sinha Niwas Chhota Ghazipur, Gorakhpur (UP). Retired  
as a Assistant Garrison Engineer, G.E. (West),  
Bareilly Cantt.

. . . Applicant

By Adv : Shri R.C. Pathak

**V E R S U S**

1. Union of India through the Defence Secretary, Secretary, Ministry of Defence, Govt. of India, South Block, DHQ.P.O., New Delhi.
2. The Engineer-in-Chief, E-in-OS Branch, A.H.Q., Kashmir House, New Delhi.
3. The Chief Engineer, Central Command, Lucknow (UP).
4. The Garrison Engineer (West), MES, Bareilly, Cantt.
5. The A.G.E. E/M II, C/o G.E. (West) MES, Bareilly, Cantt.

. . . Respondents

By Adv: Shri A.K. Tripathi & Shri H. Singh

**O R D E R**

By Hon'ble Mr. Sanjeev Kaushik, JM

Shri R.C. Pathak, learned counsel for the applicant has sought leave on the ground of illness.

Shri A.K. Tripathi, learned counsel for the respondents.

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2. Learned counsel for the respondents made statement at bar that instant OA has rendered infructuous as the relief claimed in this OA has already been granted to the applicant by the department itself. Therefore, the OA be dismissed as having become infructuous.

3. In view of the statement of learned counsel for the respondents we dismiss this OA as having become infructuous. However, the applicant is at liberty to move this Court if the statement of the learned counsel for the respondents is otherwise. No cost.

*T. Chandra*

Member (A)

/pc/

*(b)*  
Member (J)